

TRIPURA



GAZETTE

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PART--II-- Advertisements, Notices

**GOVERNMENT OF TRIPURA
OFFICE OF THE REGISTRAR OF COOPERATIVE SOCIETIES,**

**CERTIFICATE OF REGISTRATION
REGISTRATION NO-3265**

No.F 2-3265/RGN/COOP/2020/6870-75

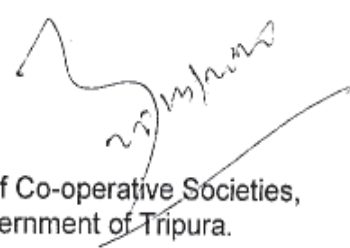
Dated, Agartala, the 20th March, 2020.

In the office of the Registrar of Co-operative Societies, under the Tripura Co-operative Societies Act, 1974.

In the matter of the application for Registration of a Cooperative Society named "NABAJYOTI MATSYAJIBI SAMABAYA SAMITY LTD." Vill:- Prabhurampur, P.O:- Paschim Laxmibill, Bishalgarh, Sepahijala District, Tripura, Pin-799102.

I do hereby certify that pursuant to provisions contained in section 9 of the Tripura Cooperative Societies Act-1974 a society under the title of "NABAJYOTI MATSYAJIBI SAMABAYA SAMITY LTD" along with the Bye-Laws filed by the said society has been registered as a Co-operative Society with limited liability on this 20th day of March two thousand and Twenty.

The area of operation of the society so registered shall be confined to Prabhurampur Gram panchayet Area.


Registrar of Co-operative Societies,
Government of Tripura.